

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. MASHROOR ALAM KHAN

Criminal Appeal No(s). 3774-3775/2025

THE STATE OF U.P. & ANR.

Appellant(s)

VERSUS

VIJAY KUMAR @ PYARE LAL ETC.

Respondent(s)

Date : 15-01-2026 These appeals were called on for hearing today.

For Appellant(s) : Ms. Srishti Singh, AOR

Mr. Gopi Chand, Adv.
Mr. Arvind Kumar Sharma, AOR
Mr. Vipin Kalra, Adv.

For Respondent(s) : Mr. Kartikeya Bhargava, AOR

UPON hearing the counsel the Court made the following
O R D E R

Despite service being complete, none has entered appearance for respondent no.1.

Respondent no. 2 is duly represented.

As per office report, scanned copies of High Court and Trial Court records have not been received despite reminder.

Issue reminder again.

List the matter on 09.02.2026.

Copy of this Record of Proceedings be furnished to the concerned learned Advocate-on-Record for information and compliance.

MASHROOR ALAM KHAN
Registrar